

**RAJASTHAN HIGH COURT, JODHPUR**  
**CIRCULAR**

No. P.I./ 6/2013

Date : 22-04-2013


To,

1. All Presiding Officers  
of Subordinate Courts.
2. All Judicial Officers  
(on deputation).

Sub:- Option regarding retention of Laptop provided under  
E-Court Project upon retirement/leaving the service.

Hon'ble Steering Committee of the High Court has resolved to provide an option to the Judicial Officers for retaining the Laptops at the time of their retirement/leaving the service, subject to payment of depreciated value in accordance with the Income Tax Rules in the backdrop that the state Government has already decided to permit Judges of the High Court to retain their Laptops.

Therefore, I am under direction to seek your option for further consideration.

BY ORDER  
  
REGISTRAR GENERAL

RHC/XXV/E-COURT/2013/34 - Date :- 22/04/13